

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).10170/2004

(From the judgment and order dated 05/05/2004 in WA No. 502/2004 of HIGH COURT OF DELHI AT N. DELHI)

EDUCATIONAL CONSULTANTS INDIA LTD. & ORS

Petitioner(s)

VERSUS

G.L. SAGAR & ANR.

Respondent(s)

(With appln. for permission to accept Dim pages and permission to place addl. documents on record and with prayer for interim relief)

Date: 05/11/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL

HON'BLE Mr. JUSTICE P.K. BALASUBRAMANYAN

For Petitioner(s)

Mr. C.B.N. Babu, Adv.

Mr. Bimal Roy Jad, Adv.

Mr. Rameshwar Prasad Goyal, Adv.

For Respondent(s) Mr. Sanjeev Rally, Adv.

Ms. Veena Rally, Adv.

Mr. R.P. Wadhvani, Adv.

UPON hearing counsel the Court made the following

O R D E R

Perused the letter.

The special leave petition is adjourned.

[Charanjeet Kaur]

Court Master

[Madhu Saxena]

Court Master